Freedom fighter status to soldiers who liberated Goa

- \dagger 349. RAO MAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are considering to give 'freedom fighter' status to soldiers who liberated Goa by operation Goa in 1961;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) No, Sir.

- (b) Does not arise.
- (c) Soldiers who participated in operation Goa in 1961 to liberate Goa do not fulfil the eligibility conditions as laid down under the Swatantrata Samman Sainik Pension Scheme.

Crimes against women

- 350. DR. C. NARAYANA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that according to the Report of the National Crime Records Bureau (Chennai), 1999, serious crimes against women are still high in 23 mega cities in India;
- (b) whether it is also a fact some women's groups contend that there is an increase in crimes against women in the last decade; and
 - (c) if so, what remedial measures Government propose to take?

[†] Original notice of the Question was received in Hindi.